

**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar.**

**Notification
Srinagar, the 31st of October, 2019.**

S.O. 04.- In exercise of the powers conferred by proviso to Article 309 of Constitution of India, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to direct that all Notifications, Rules and Orders issued under proviso to section 124 of the Constitution of Jammu and Kashmir shall be deemed to have been issued under the aforesaid proviso to Constitution of India, till further orders or any future modifications.

By order of the Lieutenant Governor.


31.10.19

**(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government**

No: GAD(Adm)49/2019-I

Dated: 31.10.2019

Copy to the:-

1. Advocate General, J&K, Srinagar.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner, Jammu/Kashmir.
7. Director General, IMPARD, J&K.
8. Director, Anti Corruption Bureau, J&K.
9. Chairperson, J&K Special Tribunal.
10. Inspector General of Police, Traffic, J&K.
11. All Heads of Departments.
12. Director, Information, J&K.
13. All Deputy Commissioners.
14. Registrar General, J&K High Court.
15. Secretary, J&K Public Service Commission.
16. Director, Estates.
17. Director, Archives, Archaeology and Museums.
18. Executive Director, J&K State Rehabilitation Council.
19. Managing Directors of all Public Sector Undertakings.
20. Secretary, J&K Vigilance Commission.

21. Secretary, J&K State Water Resources Regulatory Authority.
22. Secretary, J&K Legislative Assembly.
23. Secretary, J&K Board of Professional Entrance Examination.
24. Chief Executive Officer, J&K Economic Reconstruction Agency.
25. Member-Secretary, J&K State Legal Service Authority.
26. Secretary, J&K State Social Welfare Board.
27. Secretary, J&K Services Selection Board.
28. Secretary, J&K State Advisory Board for Welfare & Development of other Backward Classes.
29. Secretary, J&K Academy of Art, Culture & Languages.
30. Secretary, J&K Backward Classes Commission, Srinagar.
31. Secretary, J&K State Advisory Board for Pahari Speaking People.
32. Secretary, J&K State Advisory Board for Development of Gujjar & Bakerwal.
33. Secretary, J&K State Advisory Board for Development of Kissans.
34. Controller, Drug & Food Control Organization.
35. Director, Defence Labour Procurement.
36. General Manager, Government Press, Jammu/Srinagar.
37. Private Secretary to Lieutenant Governor.
38. Private Secretary to the Chief Secretary.
39. Private Secretary to Secretary to the Government, GAD.
40. Stock file/Website, GAD.